Public Announcement (“PA”) under Regulation 15(1) of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

Open Offer (“Offer”) for acquisition of up to 15,79,086 equity shares of Rs. 10/- each from equity shareholders of Halder Venture Limited (“HVL” or “the Target Company” or “TC”) representing 49.96% of the fully paid equity shares capital of the Target Company as at the 10th working day from the closure of the tendering period, by Mr. Prabhat Kumar Haldar (“Acquirer 1”), Mr. Keshab Kumar Halder (“Acquirer 2”), Mrs. Poulomi Halder (“Acquirer 3”), Mrs. Rekha Halder (“Acquirer 4”), Mr. Koustuv Halder (“Acquirer 5”), collectively referred to as the Acquirers along with Ms. Shrestha Halder (“PAC”) in her capacity as Person Acting in Concert with the Acquirers.

This Public Announcement (“Public Announcement” / “PA”) is being issued by Hem Securities Limited (“HSL/ Manager to the Offer”), for and on behalf of the Acquirers and PAC, to the public shareholders of the Target Company, pursuant to and in compliance with Regulations 3(1) and 4, read with other applicable regulations of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto (hereinafter referred to as “SEBI (SAST) Regulations, 2011”).

1. Offer Details

1.1. Offer Size: Upto 15,79,086 (Fifteen Lakh seventy nine thousand and eighty six) fully paid up equity shares of Rs. 10/- each (“Equity Shares”) representing 49.96% of the fully paid-up equity share capital and voting capital of Target Company as of the 10th working day from the closure of the tendering period.

1.2. Offer Price/ Consideration: The Offer Price is Rs.10.11/- (Rupees Ten and Paisa Eleven Only) per equity share (“Offer Price”), aggregating to Rs. 1,59,64,560/- (Rupees One Crore Fifty Nine lakh Sixty Four Thousand Five Hundred and Sixty Only) assuming full acceptance calculated in accordance with Regulation 8(2) of the SEBI (SAST) Regulations, 2011.

1.3. Mode of Payment: The Offer Price is payable in Cash in accordance with Regulation 9(1)(a) of the SEBI (SAST) Regulations, 2011.

1.4. Type of Offer: This is a Triggered Offer made by the Acquirers and PAC in compliance to Regulation 3(1) and 4 of SEBI (SAST) Regulations, 2011. The Acquirers and PAC are the existing Promoters/Promoter Group of the Target Company and they intend to consolidate their shareholding by further acquiring equity shares/voting rights in the Target Company.

Preceding the date of this public announcement, the Acquirers along with PAC hold 7,72,980 shares representing 24.46% of the fully paid up equity share capital and voting capital of the Target Company.

On October 24, 2018, the Acquirers along with PAC propose to place a purchase order with the Broker, Nakamichi Securities Limited, Kolkata to acquire up to 18,000 (Eighteen Thousand only) fully paid-up Equity Shares representing upto 0.57% of fully paid-up equity share capital and voting capital of the Target Company, at a price not exceeding Rs. 11.00/-
(Rupees Eleven only) per Equity Share of the Target Company.

Pursuant to the above mentioned intended purchase order for the acquisition of Equity Shares of the Target Company, the shareholding of the Acquirers and PAC may increase to more than 25% of the fully paid-up equity share capital and voting capital of the Target Company and the Acquirers propose to consolidate their shareholding of the Target Company. Accordingly, this mandatory Offer is being made by the Acquirers, in compliance with Regulations 3(1) and 4 of the SEBI (SAST) Regulations, 2011.

2. **Transaction which has triggered the open offer obligations (Underlying Transaction)**

<table>
<thead>
<tr>
<th>Details of underlying transaction</th>
</tr>
</thead>
<tbody>
<tr>
<td><strong>Type of Transaction (Direct/Indirect)</strong></td>
</tr>
<tr>
<td>Direct</td>
</tr>
</tbody>
</table>

3. **Acquirer(s)/PAC**

<table>
<thead>
<tr>
<th>Details</th>
<th>Acquirer 1</th>
<th>Acquirer 2</th>
<th>Acquirer 3</th>
<th>Acquirer 4</th>
<th>Acquirer 5</th>
<th>PAC</th>
<th>TOTAL</th>
</tr>
</thead>
<tbody>
<tr>
<td><strong>Name of Acquirer(s) / PAC(s)</strong></td>
<td>Mr. Prabhat Kumar Haldar</td>
<td>Mr Keshab Kumar Halder</td>
<td>Mrs Poulomi Halder</td>
<td>Mrs Rekha Halder</td>
<td>Mr Koustuv Halder</td>
<td>Ms Shrestha Halder</td>
<td>-</td>
</tr>
<tr>
<td><strong>Address</strong></td>
<td>Amodpur Iswarpur Ahmedpur, Birbhum -731201 West Bengal</td>
<td>Iswarpur, Birbhum -731201 West Bengal</td>
<td>Iswarpur, Birbhum -731201 West Bengal</td>
<td>Iswarpur, Birbhum -731201 West Bengal</td>
<td>Iswarpur, Birbhum -731201 West Bengal</td>
<td>Iswarpur, Birbhum -731201 West Bengal</td>
<td></td>
</tr>
<tr>
<td><strong>Name(s) of persons in control/promoters of Acquirer(s) / PACs where Acquirer(s) / PAC are</strong></td>
<td>Not Applicable</td>
<td>Not Applicable</td>
<td>Not Applicable</td>
<td>Not Applicable</td>
<td>Not Applicable</td>
<td>Not Applicable</td>
<td>Not Applicable</td>
</tr>
<tr>
<td>Name of the Group, if any, to which the Acquirer(s) / PAC belongs to</td>
<td>Not Applicable</td>
<td>Not Applicable</td>
<td>Not Applicable</td>
<td>Not Applicable</td>
<td>Not Applicable</td>
<td>Not Applicable</td>
<td></td>
</tr>
<tr>
<td>---</td>
<td>---</td>
<td>---</td>
<td>---</td>
<td>---</td>
<td>---</td>
<td>---</td>
<td></td>
</tr>
<tr>
<td>Pre Transaction shareholding Number</td>
<td>300400</td>
<td>150600</td>
<td>150800</td>
<td>151220</td>
<td>10000</td>
<td>9960</td>
<td>772980</td>
</tr>
<tr>
<td>Percentage (%)</td>
<td>9.50</td>
<td>4.76</td>
<td>4.77</td>
<td>4.78</td>
<td>0.32</td>
<td>0.32</td>
<td>24.46</td>
</tr>
<tr>
<td>Proposed shareholding after the acquisition of shares which triggered the Open Offer (Number) (*)</td>
<td>(*)</td>
<td>(*)</td>
<td>(*)</td>
<td>(*)</td>
<td>(*)</td>
<td>(*)</td>
<td>2370066</td>
</tr>
<tr>
<td>Percentage (%) (*)</td>
<td>(*)</td>
<td>(*)</td>
<td>(*)</td>
<td>(*)</td>
<td>(*)</td>
<td>(*)</td>
<td>74.99</td>
</tr>
</tbody>
</table>

Any other interest in the TC: Promoter and Promoter Group of the Target Company

(*) The number of Equity Shares to be acquired by Acquirer 1, Acquirer 2, Acquirer 3, Acquirer 4 and Acquirer 5 will be decided post completion of the Open Offer.

4. **Details of Selling Shareholders**

<table>
<thead>
<tr>
<th>Name of Sellers</th>
<th>Part of promoter group (Yes/ No)</th>
<th>Details of shares/ voting rights held by the selling shareholders</th>
</tr>
</thead>
<tbody>
<tr>
<td></td>
<td></td>
<td>Pre Transaction</td>
</tr>
<tr>
<td></td>
<td></td>
<td>Number</td>
</tr>
<tr>
<td></td>
<td></td>
<td>Not Applicable</td>
</tr>
</tbody>
</table>

5. **Target Company**

5.1 **Name**: Halder Venture Limited
5.2 **CIN No**: L74210WB1982PLC035117
5.3 **Registered Office**: 10th Floor, Room No.-1012 Diamond Heritage, 16 Strand Road, Kolkata-700 001, West Bengal
5.4 **Exchange where Listed**: BSE Limited (Security Code: 539854)
6. **Other Details**

6.1 Further details of the Offer shall be published on or before October 31, 2018 in the Detailed Public Statement to be issued in terms of the proviso to Regulation 13(4) of the SEBI (SAST) Regulations which will be published as specified under Regulation 14(3) of the SEBI (SAST) Regulations.

6.2 The Acquirers along with PAC undertake that they are aware of and will comply with their obligations under the SEBI (SAST) Regulations and that they have adequate financial resources to meet the Offer obligations under the SEBI (SAST) Regulations.

6.3 The Acquirers along with PAC are part of the existing promoter and promoter group of the target Company. The main purpose of the offer is to consolidate their shareholding.

6.4 This Offer is not conditional upon any minimum level of acceptance as per Regulation 19(1) of the SEBI (SAST) Regulations and this Public Announcement is not being issued pursuant to a competing offer in terms of Regulation 20 of the SEBI (SAST) Regulations.

**ISSUED BY MANAGER TO THE OFFER**

Hem Securities Ltd.

CIN: U67120RJ1995PLC010390

904, A Wing, 9th Floor, Naman Midtown,
Senapati Bapat Marg, Elphinstone Road,
Lower Parel, Mumbai 400 013

Contact Person: Mr. Anil Bhargava

Tel No.: +91-22-49060000, Fax No.: +91-22-22620061

Email: ib@hemsecurities.com

SEBI Registration No.: INM000010981

For and on behalf of the Acquirers and PAC

Sd/-
(Prabhat Kumar Haldar) Sd/-
(Keshab Kumar Halder) Sd/-
(Poulomi Halder)

Acquirer 1 Acquirer 2 Acquirer 3

Sd/-
(Rekha Halder) Sd/-
(Koustuv Halder)

Acquirer 4 Acquirer 5

On behalf of PAC

Sd/-
(Shrestha Halder)

Place : Kolkata
Date : Wednesday, 24th October, 2018